

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1855  
ANSWERED ON:09.03.2015  
SAFETY AUDIT OF AIRLINES  
Sawaikar Shri Advocate Narendra Keshav

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation (DGCA) has conducted safety audit of all the airlines operating in the country;
- (b) if so, the details thereof along with the shortcomings noticed by DGCA during the said audit, airline-wise;
- (c) the details of the last safety audit of the airlines conducted by DGCA along with the short comings noticed therein, airline-wise;
- (d) whether the shortcomings noticed by DGCA in their last audit have been rectified by the airlines; and
- (e) if so, the details thereof and if not the reasons therefor along with the action taken by DGCA in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) to (c) Directorate General of Civil Aviation (DGCA) has conducted the Regulatory Audit every year as per Annual Regulatory Audit Programme. During the last three years and current year, DGCA has conducted 14 Regulatory /Safety Audits on scheduled airlines. The details of the last safety audit along with salient observations airline-wise are annexed.
- (d) & (e) The observation/deficiencies observed during the audit were forwarded to the concerned operator for compliance. The Action Taken Reports were reviewed by DGCA and the observations were closed after being satisfied on the compliance.